

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Compliance of direction No. vi) at para 62 contained in the judgment dated 15.12.2022 passed by the Hon'ble Supreme Court in Civil Appeal No. 9322 of 2022 titled Gohar Mohammed V/s Uttar Pradesh State Road Transport Corporation & others.

NOTIFICATION

No: 1277 of 2023/RG/LS

Dated: 19.07.2023

In compliance of the directions of the Hon'ble Supreme Court's Judgement dated 15.12.2022 in the matter of Civil Appeal No. 9322 of 2022 (Arising out of Special Leave Petition (C) No. 32448 of 2018), titled Gohar Mohammad V/s Uttar Pradesh State Road Transport Corporation & others, it is hereby notified that Police Stations of the districts of UT of J&K and UT of Ladakh shall be attached to the Motor Accident Claims Tribunal accordingly as per the distribution Memorandum No. 33138/RG/LS dated 19.07.2023 for ensuring the compliance of the M.V. Amendment Rules, 2022.

By Order

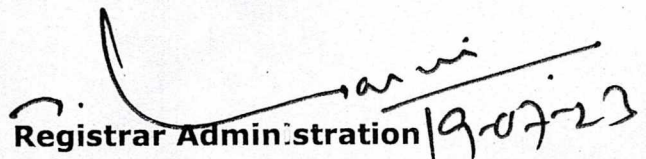
Sd/-
(Shahzad Azeem)
Registrar General

No: 33176-210/RG/LS

Dated: 19.07.2023

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr/Mrs Justice _____
.....for information of His/Her Lordship.
3. Director General of Police, UT of J&K, Srinagar.
4. Addl. Director General of Police, UT of Ladakh.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Director, J&K Judicial Academy, Srinagar.
7. Member Secretary, Legal Services Authority, UT of J&K and UT of Ladakh.
8. All Principal District & Sessions Judges, UTs of J&K and Ladakh.
9. Presiding Officer, MACT, Jammu/Srinagar.
10. Principal Secretary(Home), UTs of J&K and Ladakh.
.....for information and necessary action.
11. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Srinagar.
12. Law Secretary, UT of Ladakh.
13. Private Secretary to the Ld. Advocate General, J&K, Srinagar.
.....for information.
14. All the Superintendent of Police(City/Traffic) in the Districts of UTs of J&K and Ladakh
for information and necessary action.
15. CPC, e-Courts, High Court of Jammu & Kashmir and Ladakh, for getting the same uploaded on
the High Court website.
16. Chief Librarians, High Court of J&K and Ladakh, Jammu/Srinagar, for information.
17. Office File.


Registrar Administration 19.07.23